DELHI VIDHAN SABHA

वार की

Bulletin Part-I

(Brief record of Proceedings)

Friday, January 2, 1998/Pasha 12, 1919 (Saka)

No. 115

2.00 P.M.

2.00 P.M.

1.

3.

Announcement regarding election of Members to the House Committee

क्यों कि की औ को तुम जा कर में बची

न की

Hon'ble Speaker announced that after the last date of withdrawal of nominations for election of 7 members to the Committee on Government Undertakings, which was Ist January upto 4 p.m., in all 7 nominations have been received from Members. Since only 7 members are to be elected to this Committee, as such he declares all these members duly elected to the Committee on Government Undertakings.

Starred Questions

.

 Starred Question Nos. 82 to 84 and 86 and supplementaries thereon were asked and orally answered.

Replies to Starred Question Nos, 81, 85, 88 to 93 and 95 to 100 were laid on the Table of the House.

Unstarred Questions

३ गुप्ता |सचिव|

न के निय

Replies to Unstarred Question Nos. 152 to 168, 170 to 173, 175, 176, 178 to 180 and 182 to 189 were laid on the Table of the House.

Walk Out by Congress Members

During Question Hour, the opposition party members staged walk-out protesting against the unsatisfactory replies to their supplementaries asked in connection with Question No. 86 pertaining to the liquor shops under the new Excise Policy.

Paper Laid on the Table of the House

- 5. Shri Sahib Singh, Hon'ble Chief Minister laid on the Table of the House:-
 - (1) Copy of Notification No. F.9/11/97-AR dated 22.9.1997 regarding Enforcement of Lokayukta and Upalokayukta Act, 1995 (Delhi Act No.1 of 1996).

(2) Copy of Notification No. F.9/4/97-AR dated 28.11.1997 regarding Appointment of Lokayukta.

Special Mention (Rule 287)

6.

Following Members raised matter under Rule 287:-

(1) Shri Ramveer Singh Bidhuri
(Chief Ministr intervened in the matter):

AS Opposition members demanded constitution of a House Committee to go into all aspects of the sale and purchase of Gaon Sabha land belonging to the Government, which was the subject-matter of Special Mention, the Chief Minister agreed to the demand and moved the following motion:

"That a Committee consisting of 5 members be nominated by the Speaker to inquire into the encroachment or sale or purchase by persons and orders issued by the officials in this regarding relating to Government Saha land upto or Gaon land The complaints in this 31.12.1997. regard may be invited from members if the the condition that with complaint is found false the member concerned will have to resign from the membership of the House."

The motion was put to vote and adopted.

- 2. Shri Alok Kumar
 Dr. A.K.Walia
 (Chief Minister intervened in the matter).
- 3. Shri Rajinder Gupta (Chief Minister intervened in the matter).
- Shri Mukesh Sharma
 (Chief Minister intervened in the matter).
- 5. Shri BodhRaj
- 6. Shri Jagdish Lal Batra
- 7. Smt. Krishna Tirath

- 8. Shri Moti Lal Sodhi
 (Minister of Transport intervened in the matter).
- Shri Jai Kishan
 (Chief Minister intervened in the matter).
- 10. Shri Inder Raj Singh

Presentation of Report of the Select Committee

7. Shri Alok Kumar presented to the House the Report of the Select Committee constituted 'The Delhi Official Language Bill, 1995'.

Documents laid on the Table by the Chief Minister

- 8. Hon.Chief Minister, Shri Sahib Singh laid on the Table of the House a copy each of following documents about which he had given an assurance on the previous day:
 - 1. Report of tree-cutting in Ruchi Vihar Andheria Bagh, Rana Vihar and Budh Vihar.
 - Report of electricity connections in plots in colonies of Ruchi Vihar, Andheria Bagh, Rana Vihar and Budh Vihar.

Announcement by the Hon'ble Speaker

- 9. Hon'ble Speaker informed the House that the further items lists in the day's agenda cannot be taken up because the Election Commission has announced the dates of General Elections for the Lok Sabha and the Code of Conduct banning announcement of any new policy or programme which may amount to giving sop to the electorate has come into force. As such, the House is adjourned sine die since there is no other items last on the day's agenda.
- 4.50 P.M. (The House was adjourned sine die followed by the singing of National Anthem Jana Gana Mana).

P.N. GUPTA SECRETARY

DELHI January 02, 1998.